

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 716-717 OF 2008

ADALAT PANDIT & ANR.

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for exemption from filing O.T.)

WITH Criminal Appeal Nos. 119-122 of 2009
(With appln. For bail and permission to file addl. documents and
with office report)
Criminal Appeal No. 833 of 2008
(With office report)
Criminal Appeal No. 1907 of 2009
[with appln. For bail and with office report)

Date: 13/04//2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Appellant(s)

CRL.A. NOS. 119-122 Mr. Nagendra Rai, Sr. Adv.
Mr. Shantanu Sagar, Adv.
Mr. Smarhar Singh, Adv.
Mr. Abhishek Singh, Adv.
Mr. T. Mahipal

CRL. A. NO. 833 Mr. S.B.Sanyal, Sr. Adv.
Mr. Braj K.Mishra, Adv.
Mr. Abhishek Yadav, Adv.
Ms. Aparna Jha, Adv.
Ms. Tanushree Sinha, Adv.

CRL.A. NO. 716-717/08 Mr. M.P.Jha, Adv.
Mr. Ram Ekbal Roy, Adv.
Mr. Harshvardhan Jha, Adv.

CRL.A. NO. 1907/09 Mr. Bhattacharjee, Adv. (A.C.)

For Respondent(s) Ms. Kumud Lata Das, Adv. for
Mr. Gopal Singh, Adv.
: 2 :

UPON hearing counsel the Court made the following
O R D E R

Mr. S.B.Sanyal, learned senior counsel appearing for
the appellants in Criminal Appeal No. 833/2008 resumed his
arguments at 2.25 p.m. and was on his legs when the Court
rose for the day leaving the matter as part-heard.

List these appeals on 15.04.2010 as part-hard.

15.4.2010:

CORAM & APPEARANCE : AS ABOVE:

Mr. S.B.Sanyal, learned senior counsel appearing for the appellants in Criminal Appeal No. 833/2008 resumed his arguments at 10.35 a.m. and concluded at 11.15 a.m. Thereafter, Mr. M.P. Jha, learned counsel appearing for the appellants in Criminal Appeal Nos. 716-717 of 2008 commenced his arguments and concluded at 11.30 a.m. Thereafter, Ms. Kumud Lata Das, learned counsel appearing for the respondent-State of Bihar commenced her arguments and concluded at 2.55 p.m. Thereafter, in rebuttal, Mr. S.B. Sanyal, learned senior counsel appearing for the appellants in Criminal Appeal No. 833 of 2008 and Mr. Nagendra Rai, learned senior counsel appearing for the appellants in Criminal Appeal Nos. 119-122 of 2009 addressed the court for fifteen minutes. Arguments concluded. Judgment reserved.

(Pardeep Kumar) (Shashi Bala Vij)
Court Master Court Master